

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.69/BB/2017	-	Admission	Rule-6 of IB	Chamundi Polymers Pvt. Ltd. Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

i. **SANGEETHA.M.S**

*Operational Creditor*

*[Signature]*

*8123246742* Counsel for petitioner is present. The matter is listed today for admission. Some cases filed against Falcon Tyres are all listed on 18.08.2017.

Since the respondent company is involved in several other cases, therefore the Tribunal feels that this case is to be listed along with other cases which are listed on 18.08.2017.

Therefore, this case is also listed on 18.08.2017.

*[Signature]*

MEMBER (J)

*[Signature]*

MEMBER (T)